

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 63 of 2021	Avil Menezes, Resolution Professional of AMW Auto Component Ltd. Vs. Shah Coal Pvt. Ltd.	Bishwajit Dubey	
2.	Comp. App. (AT) (Ins) No. 64 of 2021	Adish Jain Vs. Sumit Bansal & Ors.	Harshal Kumar	
3.	Comp. App. (AT) (Ins) No. 65 of 2021	Doha Bank Q.P.S.C. Vs. Anish Niranjana Nanavaty Resolution Professional of Reliance Infratel Ltd.	Raghav Chadha	
4.	Comp. App. (AT) (Ins) No. 66 of 2021	Mutyala Babu Katta & Ors. Vs. VBC Industries Ltd & Ors.	Kunal Godhwani	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 354 of 2020	Rajpal Singh Solanki Vs. Quazar Infrastructure Pvt Ltd & Anr.	Vipul Ganda	Nakul Mohta-R1 Vinod Kr. Chaurasia-R2
6.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2
7.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors.	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
8.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

9.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedron Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge
10.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resoluton Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
11.	Comp. App. (AT) (Ins) No. 1094 of 2020	Sodexo India Services Pvt. Ltd. Vs. Chemizol Additives Pvt. Ltd.	Saswat Pattnaik	
12.	Comp. App. (AT) (Ins) No. 07 of 2021	Iceglory Communications Pvt. Ltd. & Anr. Vs. Lalit Mohan Aggarwal & Ors.	Niladree Chatterjee	Y. Suryanarayana

For Hearing

13.	Competition App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2
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02:00 PM

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 731 of 2020	Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors.	P. Vinay Kumar	Kanishk Khetan Anil Goel-R1 P. K. Mullick Deepak Kochhar-R2 Indravadan Rajivbhai Patel-R3
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For Hearing

15.	Comp. App. (AT) (Ins) No. 872 of 2020 Part Heard	Maldar Barrels Pvt. Ltd. Vs. Pearson Drums & Barrels Pvt. Ltd.	Pratiksha Sharma	Uddyam Mukherjee Jaydeb Ghorai
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Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**